Name of the Corporate Debtor: Technofab Engineering Limited; Date of Commencement of CIRP: 18-11-2022; List of Creditors as on: 25-10-2023; Name of IP: Mr. Atul Mittal; Process Number: 2; Last 5 digitof registration number: 10762

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	8	7195800747	6	642921387	56.89				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	205	118844195	200	80899544	7.16				Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	76	444154827	66	406336814	35.95				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		289	7758799769	272	1130157745	100.00			0	